

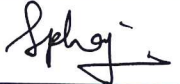
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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

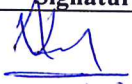
**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**  
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2018 AT 10.30 AM**


|                                  |   |
|----------------------------------|---|
| TRANSFER PETITION NO.            | TP No. 78/HDB/2016                        |
| COMPANY PETITION/APPLICATION NO. | IA NO. 187 & 118/2018in<br>CP NO. 50/2015 |
| NAME OF THE COMPANY              | Divya Retreat Limited                     |
| NAME OF THE PETITIONER(S)        | Surekha Reddy & (46) Others               |
| NAME OF THE RESPONDENT(S)        | Divya Retreat Limited & (06) Others       |
| UNDER SECTION                    | 397/398                                   |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature   |
|------------------------|-------------|------------------------|---|
| Dr. S.V. Rama Krishna  | } Adv.      | 9848403691             |   |
| S.V. Sai Phanidhar     |             | 9700942504             |  |

**Counsel for Respondent(s):**

| Name of the Counsel(s)        | Designation | E-mail & Telephone No. | Signature   |
|-------------------------------|-------------|------------------------|---|
| V. ANEESH FOR V. HARISH KUMAR | Adv         | 9849463722             |  |
|                               |             |                        |   |

Y. Suryanarayana } Advocate 9849866556   
Dr. K.V. Srinivas }

**ORDER**

Counsel representing both sides are present. Both prayed time for making submissions. At their request time is enlarged. Put up the matter on 24.01.2019.

  
MEMBER JUDICIAL